

Constitution of Benches during Summer Vacation, 2016 at Lucknow

(1) Week commencing from 01.06.2016.

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| 1 | Hon. Sudhir Agarwal,J.
Hon. Rakesh Srivastava,J. | Division Bench urgent civil matters (other than PILs). |
| 2 | Hon. Shabihul Hasnain,J.
Hon. R.N. Mishra-II, J. | Division bench criminal matters and urgent PILs matters (civil and criminal). |
| | Thereafter: | Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. |
| 3 | Hon. Ashwani Kumar Singh, J. | i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |
| 4 | Hon. D.K. Arora, J. | Urgent service matters cognizable by Single Judge. |
| 5 | Hon. Anil Kumar, J. | Urgent civil matters (except service matters) cognizable by Single Judge. |
| 6 | Hon. Ritu Raj Awasthi, J. | Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. |
| 7 | Hon. S.V.S. Rathore, J.
Hon. Shashi Kant, J. | Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. |
| 8 | Hon. Rajan Roy, J. | Criminal matters (except bail applications). |
| 9 | Hon. Anil Kumar Srivastava-II, J. | All bail applications. |
| 10 | Hon. U.C. Srivastava, J. | Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. |

(2) Week commencing from 06.06.2016

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| 1 | Hon. S.N Shukla, J.
Hon. Rakesh Srivastava,J. | Division bench urgent civil matters including PILs (civil and criminal). |
| 2 | Hon. Shabihul Hasnain,J.
Hon. R.N Mishra-II, J. | Division bench criminal matters. |

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| 3 | Hon. Ashwani Kumar Singh, J. | <ul style="list-style-type: none"> i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |
| 4 | Hon. D.K. Arora, J. | <ul style="list-style-type: none"> i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |
| 5 | Hon. Anil Kumar, J. | Urgent civil matters (except service matters) cognizable by Single Judge. |
| 6 | Hon. Ritu Raj Awasthi, J. | Urgent service matters cognizable by Single Judge. |
| 7 | Hon. S.V.S. Rathore, J.
Hon. Shashi Kant, J. | Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. |
| 8 | Hon. Ramesh Sinha, J. | Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. |
| 9 | Hon. Suneet Kumar, J. | Minor bail applications. |
| 10 | Hon. Rajan Roy, J. | Criminal matters (except bail applications). |
| 11 | Hon. Anil Kumar Srivastava-II, J. | Major bail applications. |
| 12 | Hon. U.C. Srivastava, J. | Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. |

(3) Week commencing from 13.06.2016.

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| 1 | Hon. S.N. Shukla, J.
Hon. Suneet Kumar, J. | Division bench criminal matters and bench urgent civil matters including PILs (civil and criminal). |
| | Then
Hon. S.N. Shukla, J.
<u>(After Division Bench)</u> | Urgent civil matters (except service matters) cognizable by Single Judge. |
| 2 | Hon. Ramesh Sinha, J.
Hon. V.K. Srivastava-III, J. | Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. |
| | Then
Hon. Ramesh Sinha, J.
<u>(After midday recess)</u> | Major bail applications. |

3	Hon. Suneet Kumar, J. <u>After Division Bench</u>)	Urgent service matters cognizable by Single Judge.
4	Hon. P.K. Srivastava, J.	Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
5	Hon. R.N. Misra-II, J.	Minor bail applications.
6	Hon. V.K. Srivastava-III, J. <u>(After midday recess)</u>	Criminal matters (except bail applications).

(4) Week commencing from 20.06.2016.

1	Hon. A.P. Sahi, J. Hon. S.B. Singh, J.	Division bench urgent civil matters including PILs (civil and criminal).
2	Hon. S.S. Chauhan, J. Hon. Dr. Vijay Lakshmi, J.	Division bench criminal matters.
3	Hon. Ramesh Sinha, J. Hon. V.K. Srivastava-III, J.	Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
4	Hon. D.K. Upadhyaya, J.	Urgent civil matters (except service matters) cognizable by Single Judge.
5	Hon. A.N. Mittal, J.	Major bail applications.
6	Hon. Mahendra Dayal, J.	Minor bail applications.
7	Hon. A.R. Masoodi, J.	Urgent service matters cognizable by Single Judge.
8	Hon. Anant Kumar, J.	Criminal matters (except bail applications).
9	Hon. P.K. Srivastava, J.	Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.
10	Hon. Raghvendra Kumar, J.	Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing.

(5) Week commencing from 27.06.2016.

1	Hon. A.P. Sahi, J. Hon. Dr. Vijay Laxmi, J.	Division bench urgent civil matters including PILs (civil and criminal).
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| 2 | Hon. S.S. Chauhan, J.
Hon. S.B. Singh, J. | Division bench criminal matters. |
| 3 | Hon. Sudhir Kumar Saxena, J.
Hon. P.K. Srivastava, J. | Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. |
| 4 | Hon. D.K. Upadhyaya, J. | Urgent civil matters (except service matters) cognizable by Single Judge. |
| 5 | Hon. A.N. Mittal, J. | Major bail applications. |
| 6 | Hon. Mahendra Dayal, J. | Minor bail applications. |
| 7 | Hon. A.R. Masoodi, J. | Urgent service matters cognizable by Single Judge. |
| 8 | Hon. Anant Kumar, J. | Criminal matters (except bail applications). |
| 9 | Hon. Raghvendra Kumar, J. | Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. |
| 10 | Hon. V.K. Srivastava-III, J. | Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. |

Senior Vacation Judge at Lucknow

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| 1. | Hon'ble Mr. Justice Sudhir Agarwal | : week commencing from 01.06.2016.2. |
| 2. | Hon'ble Mr. Justice S.N. Shukla | : week commencing from 06.06.2016 and
13.06.2016 |
| 3. | Hon'ble Mr. Justice A.P. Sahi | : weeks commencing from 20.06.2016 and
27.06.2016 |

**CHIEF JUSTICE
03.05.2016**